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Serial No. of Order	Date of Order	Order with Signature	10/88/88 10/88/88 10/88/88
5	18.8.88	<p>Judgment delivered in open court as per separate sheets attached to the record in O.A. 190/88 and the application stands dismissed leaving the parties to bear their own costs .</p> <p><i>Ram Mohan</i> Vice Chairman.</p> <p><i>km</i> Member (Judl.)</p>	